

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI**

ORDER

Upon selection to the post of Peon/Orderly/Dak-Peon, Chowkidar, Sweeper/Safai-Karamchhari, Group-C (Non-Gaz.), in PB Rs. 5200-20200/- with Grade Pay of Rs.2000/-, Level-3 (7th CPC) plus other allowances admissible under the rules, following officials are hereby taken on the Strength/Pay Roll of this establishment as Peon/Orderly/Dak-Peon, Chowkidar, Sweeper/Safai-Karamchhari, Group-C, with effect from the dates they joined/assumed the duties/charge of the post.

S No.	Name	Father's Name	Roll No.	Category	Post	Date of Joining
1	VIJAY LAKRA	AJIT LAKRA	138020684	OBC (DELHI)	PEON/ORDERLY /DAK-PEON	02.09.2022 (F/N)
2	RAJNEESH RANA	KAPOOR SINGH	130010739	OBC - UR	PEON/ORDERLY /DAK-PEON	05.09.2022 (F/N)
3	KARTIK	SHISHUPAL	119020963	OBC (DELHI)	SWEEPER/SAFAI KARAMCHARI	06.09.2022 (A/N)
4	MOHIT	DILBAG SINGH	119020697	SC	PEON/ORDERLY /DAK-PEON	07.09.2022 (F/N)
5	PARDEEP SINGH	SURESH CHANDER	234041106	GENERAL	PEON/ORDERLY /DAK-PEON	09.09.2022 (F/N)
6	ROHIT MEENA	SITA RAM MEENA	320050103	ST	PEON/ORDERLY /DAK-PEON	09.09.2022 (F/N)
7	SANDEEP SEHRAWAT	NARESH KUMAR SEHRAWAT	119021078	OBC (DELHI)	PEON/ORDERLY /DAK-PEON	09.09.2022 (F/N)
8	ROHIT CHHILLAR	BIJENDER CHHILLAR	115020706	OBC (DELHI)	PEON/ORDERLY /DAK-PEON	09.09.2022 (A/N)
9	ANKUSH	SUKHBIR SINGH	121020790	OBC -UR	PEON/ORDERLY /DAK-PEON	12.09.2022 (F/N)
10	SAHIL	BHUPENDER	134020460	GENERAL	PEON/ORDERLY /DAK-PEON	12.09.2022 (F/N)
11	DEEPAK RAWAT	RAM SINGH RAWAT	347050437	EWS	PEON/ORDERLY /DAK-PEON	12.09.2022 (F/N)
12	DESH DEEPAK	VJENDRA SINGH	238030839	SC	PEON/ORDERLY /DAK-PEON	12.09.2022 (A/N)
13	DEEPAK	ASHOK KUMAR	120020361	SC	PEON/ORDERLY /DAK-PEON	12.09.2022 (A/N)
14	RAJIV KUMAR	TARIF SINGH	115020802	SC	SWEEPER/SAFAI KARAMCHARI	12.09.2022 (A/N)
15	AMIT	JAI KANWAR	115020947	GENERAL	SWEEPER/SAFAI KARAMCHARI	13.09.2022 (F/N)
16	LOKESH	DILBAG	115020717	SC	PEON/ORDERLY /DAK-PEON	13.09.2022 (F/N)
17	RAJESH KUMAR MEENA	MANGAL RAM MEENA	123020246	ST	PEON/ORDERLY /DAK-PEON	14.09.2022 (F/N)

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As Per Rule, 21(1) of the Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

GIRISH KATHPALIA
16.9.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs), Delhi

16 SEP 2022

No. 71076-140 (R-2021)/Admn.III/Central/2022

Dated _____

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.
2. The Principal District & Sessions Judge/Spl. Judge, PC Act. (CBI), Rouse Avenue, New Delhi.
3. The Head of office, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. The Pay & Accounts Officer No. VI (through Accounts Branch, Central), Tis Hazari Courts Delhi.
5. Sr. Admn. Officer (Judl.), Recruitment Cell/Promotion Cell, Tis Hazari Courts, Delhi.
6. Sr. Admn. Officer (Judl.), Vigilance/Litigation Branch (Central), Tis Hazari Courts, Delhi.
7. Sr. Admn. Officer (Judl.), General Branch (Central), Tis Hazari Courts, Delhi.
8. PS office to the Pr. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
9. Admn. Officer (Judl.), ACRs Cell, Tis Hazari Courts, Delhi.
10. Dealing Assistant, Personal Files/ Transfer & Postings/Leave/Seniority & Promotion, Admn. Branch-III (Central), Tis Hazari Courts, Delhi.
11. Website Committee, THC, Delhi.
12. Branch In-Charge, LAYERS, THC, Delhi.
13. Official Concerned.

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Principal District & Sessions Judge (HQs), Delhi